

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOK SABHA  
STARRED QUESTION No. \*205  
TO BE ANSWERED ON 09.03.2021**

**Plastic Parks**

**\*205. SHRI HEMANT TUKARAM GODSE**

Will the Minister of CHEMICALS AND FERTILIZERS

- (a) Whether there is any scheme to establish Plastic Parks across the country;
- (b) If so, the States from which requests have been received in this regard during the last one year and the current year;
- (c) the details of the action taken thereon;
- (d) whether the environment is likely to be impacted adversely by establishing Plastic Parks and if so, the details thereof; and
- (e) whether any survey has been conducted by the Government in this regard and if so, the details thereof?

ANSWER

**MINSITER OF CHEMICALS & FERTILIZERS  
(SHRI D. V. SADANANDA GOWDA)**

(a) to (e) : A statement is laid on the Table of the House.

**Statement referred to in parts (a) to (e) of Lok Sabha Starred Question No.205 for answer on 09.03.2021 regarding 'Plastic Parks'**

- (a) Yes, Sir. The Department of Chemicals and Petrochemicals has been implementing the Scheme for setting up of Plastic Parks in the country.
- (b) & (c) The Department had received requests from seven State Governments that is Gujarat, Andhra Pradesh, Karnataka, Uttar Pradesh, Bihar, Himachal Pradesh and Goa against the proposal asked by the Department to establish two new Plastic Parks. However, preliminary proposals outlining the location, estimated project cost and feasibility before due date, was received only from the State Government of Karnataka, Uttar Pradesh, Bihar and Himachal Pradesh. "In-principle" approval has been accorded for the establishment of Plastic Parks in Karnataka at Ganjimutt, Dakshina Kannada, near Mangaluru and Uttar Pradesh at Gorakhpur based on the recommendations of the Expert Committee which had carried out the technical evaluation of the preliminary proposals.
- (d) No, Sir. All units being set up in Plastic Parks have to obtain necessary clearances and comply with statutory environmental norms.
- (e) No, Sir.

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